List of details accused on separate sheet Filing no.A.B.A.-8497/2020 Md. Kasim@ Munna Mian Versus The State of Jharkhand Advocate for Petitioner Sri Shada Defects

- (i) Exclosure appearing in page 22 may be filed.
- (ii) Act name in para 1 & prayer para may be verified corrected including name of pending court.

Sri Shadab Ealbal

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